

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 27393/2019

(Arising out of impugned final judgment and order dated 16-09-2019 in SAD No. 407/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

AKSHAIBAT SINGH

Respondent(s)

(FOR ADMISSION and I.R.)

Date : 10-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Akansha Singh, Adv.

For Respondent(s) Mr. Anand Shankar Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of adjournment slip circulated by
learned counsel for the petitioners, adjourned for
two weeks.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)